

ment of training facilities in medicine and surgery; and

(b) if so, the details thereof?

The Minister of Health (Shri Karmarkar): (a) No.

(b) Does not arise.

Silt in Bombay Harbour

1796. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1991 on the 2nd September, 1959 and state:

(a) whether Government have received the report from the Central Water and Power Research Station, Poona regarding the radio active tracer experiments to ascertain movement of Silt at Bombay Harbour; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Not yet, Sir.

(b) Does not arise.

Indian Railways Workshops

1797. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1229 on the 21st August, 1959 and state:

(a) whether Government have since considered the manner in which workers' participation in management should be secured in Indian Railways Workshops; and

(b) if so, the result thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The manner in which workers' participation in management should be secured in one or more of the workshops on the Indian Railways is still under consideration.

Family Planning

1798. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 633 on 12th August, 1959 and state whether sanction to open a pilot centre for vasectomy operations and training of doctors in the technique of such operations at Safdarjung Hospital has since been issued?

The Minister of Health (Shri Karmarkar): Yes, Sir

Vamsadhara Project

1799. { Shri Ram Krishan Gupta:
Shri Sanganna:
Shri Panigrahi:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 93 on the 4th August, 1959 and state:

(a) whether Government have received the report of investigations relating to the Vamsadhara Project; and

(b) if so, the result of the investigations held?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The answer is in the affirmative.

(b) The investigations reveal the possibility of constructing a dam at Gudari site. The draft investigation report has been sent to the Government of Andhra Pradesh and Orissa for their consideration.

Development of Tourism in Punjab

1800. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) whether the schemes included in Part II of the programme for development of Tourism in Punjab have been completed; and

(b) if so, the details of schemes completed so far?

The Minister of State in the Ministry of Transport and Communications

(Shri Raj Bahadur): (a) and (b). The administrative approval and expenditure sanction in respect of all the works included in Part II of the programme for development of Tourism in Punjab viz. low income group rest houses at Pathankot, Dharamsala, Kulu, Manali and Nangal have been issued by the State Government. The work on the Low income group rest houses at Kulu and Nangal is in progress and they are expected to be ready by the middle of next year. The Government of Punjab have purchased a building known as Kashmir House for the low income group rest house at Dharamsala which will be ready after additions and alterations that are being carried out. The work on the low income group rest houses at Manali and Pathankot, it is understood, will be started by the State Government early next year. All these rest houses will be completed by the end of 1960-61.

Japanese Gardens

1801. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Rameshwar Tantia:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1053 on the 2nd September, 1959 and state the nature of the steps taken so far towards the laying of Japanese gardens in the country?

The Minister of Agriculture (Dr. P. S. Deshmukh): The following steps have so far been taken for laying out Japanese style gardens in the country:

- (i) Arrangements are in progress for the training in Japan of an officer for a period of six months, under the Colombo Plan. The formalities in this connection have been completed and the proposal forwarded to the Government of Japan. The exact date on which the officer

should reach Japan has not yet been communicated by the Government of Japan. After training in Japan, this officer will assist the Japanese team of experts, which is likely to visit India during 1960 and also advise the State Governments and other authorities concerned in laying out Japanese style gardens;

- (ii) It has been decided to obtain the services of two Japanese experts (One Landscape Architect and one Sub-Foreman) for a period of nine months for laying out gardens on Japanese style in Roohansara Gardens, Indian Agricultural Research Institute and Prime Minister's residence in Delhi. The State Governments and other authorities concerned have been asked to make necessary budget provision for laying out Japanese style gardens in the selected places under their jurisdiction so that the Indian Expert after his training may undertake this work in due course.

Multi-purpose Tribal Blocks

1802. Shri Panigrahi: Will the Minister of Community Development and Co-operation be pleased to state:

- (a) the number of special Multi-Purpose Tribal Blocks, which were sanctioned for Orissa for the Second Five Year Plan period;
- (b) the number of such Tribal Blocks which have been set up in Orissa by now;
- (c) the places of their location;
- (d) the total amount which was sanctioned for these Blocks; and
- (e) the amount which has been spent by now in each of these Blocks in Orissa?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) 4.